

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 186/59/HDB/2017
NAME OF THE COMPANY	Abhaya Cements Private Limited
NAME OF THE PETITIONER(S)	Mr. Tondapi Srinivasa Rao & Others
NAME OF THE RESPONDENT(S)	Abhaya Cements Private Limited & (02) Respondents Others
UNDER SECTION	59

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

None appears for the petitioner. Post the case on 05.12.2017.

  
**Member (Technical)**

  
**Member (Judicial)**